

| 1 | 2 | 3 | 4 |
|-----|---|------------------------|------------|
| 3. | Improved Chulhas | Nos. | 145,05,827 |
| 4. | Solar Thermal Systems | Area in m ² | 2,47,387 |
| 5. | Solar Cookers | Nos. | 2,88,028 |
| 6. | Solar Photovoltaics | MW | 3.324 |
| | (a) Photovoltaic Power Units | kWp | 408.86 |
| | (b) Photovoltaic Community lights/TV and community facilities | Nos. | 784 |
| | (c) Photovoltaic Domestic lighting Systems/Lanterns | Nos. | 14,594 |
| | (d) Photovoltaic Street Lights | Nos. | 29,198 |
| | (e) Photovoltaic Pumps | Nos. | 756 |
| 7. | Wind Pumps | Nos. | 3,009 |
| 8. | Wind Battery charges | Nos. | 107 |
| 9. | Wind Farms | MW | 53.93 |
| 10. | Mini-Micro Hydro | MW | 93.44 |
| 11. | Urjagram Energy Surveys | Nos. | 1,680 |
| 12. | Urjagram Projects | Nos. | 184 |
| 13. | Biomass based cogeneration of power | MW | 6.0 |
| 14. | Biomass Gasifiers/Stirling Engines | MW | 9.5 |
| 15. | Battery operated vehicles | Nos. | 174 |
| 16. | Alcohol operated vehicles | Nos. | 52 |

Amendment to Army Act

[Translation]

4451. DR. KRUPASINDHU BHOJ : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to amend the existing Army Act; and

(b) if so, the details of the changes proposed to be brought about?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) The Army Act 1950 was amended in 1992. Army Headquarters are examining whether any further amendments will be required to this Act.

Distribution of Surplus Land in Uttar Pradesh

4452. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the number of the landless farmers to whom surplus land has been distributed in Uttar Pradesh during the current year;

(b) the area of surplus land distributed during the above period; and

(c) the target fixed for distribution of surplus land during the Eighth Five Year Plan in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR):

(a) In the current year i.e. 1993-94, from the report ending June, 1993, surplus land beyond the ceiling areas has been distributed to 923 farmers in the State of Uttar Pradesh.

(b) 579 acres of ceiling surplus land have been distributed during the above period.

(c) The target for distribution of ceiling surplus land is fixed on an annual basis and hence no target for the Eighth Five Year Plan has been fixed for the State.

Extraction of Uranium 233

4453. SHRI RAJESH KUMAR :

SHRIMATI SHEELA GAUTAM :

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have explored the possibilities of extracting Uranium 233 from the Thorium reserves in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir. Thorium in its natural form does not contain any Uranium-233. When irradiated in a nuclear reactor, a part of Thorium gets converted into Uranium-233 which can be recovered.

(b) Research & Development towards utilisation of Thorium for energy production is being actively pursued in the Department of Atomic Energy. A small reactor based on Uranium-233 has been built by the Bhabha Atomic Research Centre. The initial core of the first unit of the Kakrapar Atomic Power Project has been loaded with Thorium bundles to achieve power flattening.

(c) Does not arise.

[English]

Trade with America

4454. SHRI K. THULASIAH
VANDAYAR :

SHRI ANAND RATNA MAURYA :

Will the PRIME MINISTER be pleased to state :

(a) the details of balance of trade with USA during each of the last three years and so far, item-wise;

(b) whether any trade team of USA visited India recently;

(c) if so, the details of the discussions held and the outcome thereof;

(d) the steps taken by the Government to boost the exports to America; and

(e) how far the trade relations between the two countries are likely to be affected by the changed American views on Indian-sub-continent?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Statement I & II showing India's exports to/imports from USA, commodity-wise, during the last three years and during April-May, 1993 are attached.

(b) and (c) A delegation of U.S. business executives led by the Overseas Private Investment Corporation visited India towards the end of January, 1993. No specific proposal for U.S. investments and collaboration was discussed/finalised.

(d) Apart from general economic measures to boost country's exports, Government encourages various export promotion agencies to send trade delegations/sales-cum-study teams to the United States and to participate in trade fairs being held in that country. The Government disseminates information about the US market and the changes in their trade laws for the benefit of trade.

(e) Trade between the two countries is governed by the provisions of General Agreement on Tariffs and Trade (GATT) to which both countries are contracting parties and various GATT Agreements to which both countries are parties. Within this framework trade is conducted by the business communities of the two countries. The business communities operate within the trade policies of the two Governments, which are applicable generally to all countries.